

ITEM NO.1501

VIRTUAL COURT NO. 3

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9693/2013

CHAIRMAN CUM MANAGING DIRECTOR
MAHANADI COALFIELDS LIMITED

Appellant(s)

VERSUS

SRI RABINDRANATH CHOUBEY

Respondent(s)

([HEARD BY HON. ARUN MISHRA, HON. M.R. SHAH AND HON. AJAY
RASTOGI, JJ.])

Date : 27-05-2020 This appeal was called on for pronouncement of
the Judgment today.

For Appellant(s) Ms. Chitrangda Rashtravara, Adv.
Mr. Gp. Capt. Karan Singh Bhati, AOR

For Respondent(s) Mr. Saurabh Mishra, AOR

Hon'ble Mr. Justice M. R. Shah pronounced the reportable
Judgment of the Bench comprising Hon'ble Mr. Justice Arun Mishra,
His Lordship and Hon'ble Mr. Justice Ajay Rastogi.

The appeal is allowed in terms of the signed reportable
Judgment.

Thereafter, Hon'ble Mr. Justice Ajay Rastogi pronounced the
separate reportable Judgment of the Bench and disposed of the
appeal in terms of the signed reportable Judgment.

Pending interlocutory application(s), if any, is/are disposed
of.

(JAYANT KUMAR ARORA)
COURT MASTER

(NARENDRA PRASAD)
AR-CUM PS

(JAGDISH CHANDER)
ASSISTANT REGISTRAR

(Two signed reportable Judgments are placed on the file)